

**REVIEW AND ANNUAL REPORT OF STATE FARMS CORPORATION OF INDIA LIMITED, NEW DELHI FOR 1975-76**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) Sir on behalf of Shri Surjit Singh Barnala, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 —

(1) Review by the Government on the working of the State Farms Corporation of India Limited New Delhi for the year 1975-76

(ii) Annual Report of the State Farms Corporation of India Limited New Delhi for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller the Auditor General thereon

(2) A statement (Hindi and English version) showing reasons for delay in laying the above documents [Placed in Library See No LT-1124/77]

**LEADERS OF OPPOSITION IN PARLIAMENT (ALLOWANCES, MEDICAL AND OTHER FACILITIES) RULES 1977**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) I beg to lay on the Table a copy of the Leader of Opposition in Parliament (Allowances Medical and other Facilities) Rules 1977 (Hindi and English versions) published in Notification No GSR 865(E) in Gazette of India dated the 1st November 1977 under sub-section (3) of section 10 of the Salary and Allowances of Leader of Opposition in Parliament Act 1977 [Placed in Library See No LT-1125/77]

**PASSPORTS (AMENDMENT) RULES, 1977**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S KUNDU) I beg to lay on the Table a copy of the

Passports (Amendment) Rules, 1977, (Hindi and English versions) published in Notification No GSR 563(E) in Gazette of India dated the 9th August, 1977, under sub-section (3) of section 24 of the Passports Act, 1967 [Placed in Library See No LT-1126/77]

**NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955**

SHRI BHANU PRATAP SINGH I beg to lay on the Table a copy of Notification No SO 696(E) (Hindi and English versions) published in Gazette of India dated the 30th September 1977 under sub-section (6) of section 3 of the Essential Commodities Act 1955 [Placed in Library See No LT-1127/77]

**NOTIFICATIONS UNDER CENTRAL EXCISE RULES 1944 AND DELHI SALES TAX (AMENDMENT) RULES 1977**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL) On behalf of Shri Zulfikarullah

I beg to lay on the Table

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules 1944 —

(i) GSR 1445 published in Gazette of India dated the 29th October 1977 together with an explanatory memorandum

(ii) GSR 678(E) published in Gazette of India dated the 4th November 1977 together with an explanatory memorandum [Placed in Library See No LT-1128/77]

(2) A copy of the Delhi Sales Tax (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No F 4(43)/77 Fin (G) in Delhi Gazette dated the 8th November, 1977 under section 72 of the Delhi Sales Tax Act 1975 [Placed in Library. See No. LT-1129/77]